Written Answers to

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) No, Sir. Steadfast implementation of the National Policy and Action Plan-2015 has resulted in consistent decline in both LWE violence and geographical spread of LWE influence. Violent incidents have declined from a high of 2258 in 2009 to 833 in 2018. The resultant deaths have also declined steadily from 1005 in 2010 to 240 in 2018. The reduction in geographical spread of Left Wing Extremism is evident in decline in number of districts reporting violence to 60 in 2018.

(c) 'Police' and 'Public order' are State subjects. However, the Central Government supplements the efforts of the State Governments with a wide range of measures including security, development and ensuring rights and entitlements of local communities. The Central Government also assists the States by provision of Central Armed Police Forces (CAPFs), sharing of intelligence, issue of advisories and capacity building of the State forces.

Holding Jammu and Kashmir Assembly Elections with Lok Sabha Elections

1961. SHRI GHULAM NABI AZAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on 3rd January, 2019, the then Home Minister had stated in the Rajya Sabha that the Central Government is ready to hold elections in Jammu and Kashmir Legislative Assembly along with Lok Sabha Elections, if Election Commission desires so;

(b) the reasons for not holding the Jammu and Kashmir Assembly elections along with Lok Sabha elections; and

(c) when does Government plan to hold the Jammu and Kashmir Assembly elections?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) Yes, Sir. The superintendence, direction and control of conducting elections to Parliament and State Legislatures are vested with the Election Commission of India.

The Election Commission of India had announced the General elections to Lok Sabha on 10th March, 2019 for the entire country including Jammu and Kashmir.

With regards to the Assembly elections in Jammu and Kashmir, the Election Commission of India has not yet fixed the dates.